NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI

ITEM NO. 11
I.A. No.73 of 2019
in TP No.26/GB/2016
[C.P.No.80 of 2000]

Coram:
Hon'ble Shri Deep Chandra Joshi, Member (J): Hearing through
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference

ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.11.2022

In the matter of: Bogidhola Tea & Trading Co. Pvt. Ltd. and others
... Applicants
Versus
Kamakhya Kumar Roy & 2 others
... Respondents

Section: Under Rule 11 of NCLT Rules, 2016

S. NO.	NAME (CAPITAL LETTERS)	DESIGNATION	EPRESENTATION	SIGNATURE
1.	NONE	-	Applicants	Present in Video
2.	MR. SAJAY KR. SINGH	in person	R-1	Conference

O R D E R
Date of Order: 18.11.2022

This matter is taken up through Video Conferencing. When the matter is called on, no one is present except Mr. Sajay Kr. Singh, Respondent No.1 in this case. However, in view of the Order passed in the main Petition TP No. 26/GB/2016 [C.P.No. 80 of 2000], the present IA is adjourned to 19.01.2023.

2. **List the matter on 19.01.2023 along with the Main Petition.**

Sd/- **Sd/-**

(Prasanta Kumar Mohanty)
Member (Technical)

(Deep Chandra Joshi)
Member (Judicial)

/D-18.11.2022/